



**Honourable Shri Justice B. H. Marlapalle**

**M.A, LL.B.**

**1997 - 2011**

Justice B. H. Marlapalle B.Sc.(Hons),M.A.,D.L.M.,LL.B. was Born on 08.12.1949. Enrolled as an Advocate on 03.07.1985 and started practice before the High Court in 1986. Practised before the Labour/Industrial Courts Civil Courts at Pune and Aurangabad, Central Administrative Tribunal and Maharashtra Administrative Tribunal at Mumbai and in the High Court at Mumbai and Aurangabad in Labour, Service, Civil and Constitutional matters and specialized in Labour, Service and Constitutional laws. Appointed as an Additional Judge of the Bombay High Court for a period of 2 years on 10.03.1997. Confirmed as Judge of the Bombay High Court. Retired on 8<sup>th</sup> December 2011